

Government of India
Ministry of Development of North Eastern Region

LOK SABHA

UNSTARRED QUESTION No. 585

To be answered on

Wednesday, July 22, 2026/Ashadha 31, 1948 (Saka)

QUESTION

Fund Utilisation rate of PM-DevINE in the Northeastern States

585. Shri Gaurav Gogoi:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) the details of fund utilisation rate under PM-DevINE as of 31 March, 2026 specifically the amount sanctioned, released and actually spent in each Northeastern State, State and scheme-wise;
- (b) whether thirty four percent utilisation rate reported in Meghalaya and Nagaland and if so, the reasons therefor along with the corrective steps taken by the Government to address this underperformance, if any;
- (c) the details of the current implementation status and revised completion timeline for the Rs. 5,450 crore Assam package; and
- (d) whether a region-wise PM-DevINE performance review has been conducted and if so, the details of its findings thereof?

ANSWER

The Minister of State of the Ministry of Development of North Eastern Region

[Dr. Sukanta Majumdar]

- (a) Since inception of the Scheme in October 2022, a total of 51 projects amounting to Rs.6443.62 crore has been sanctioned up to 31.03.2026 under the Prime Minister's Development Initiative for North East Region (PM-DevINE). Against these sanctioned projects, an amount of Rs.2534.29 crore has been released and utilized till 31.03.2026. The

State-wise details of funds sanctioned and expenditure incurred under the scheme as on 31.03.2026 are at **Annexure-I.**

(b) The utilisation of funds varies across projects depending upon factors such as time required for tendering, award of works and mobilisation, site-specific and logistical challenges in hilly terrain, requisite clearances, etc.

Responsibility for project execution lies with State Govts./agencies. Ministry undertakes various measures for effective implementation of the projects in Northeastern States including Meghalaya and Nagaland. These include regular review meetings with the State Governments and implementing agencies, monitoring through a dashboard and geo-tagged & time-stamped photographs, field inspections and site visits by officers of the Ministry/North Eastern Council/Field Technical Support Units (FTSU) /Project Quality Monitors (PQM)/ Third Party Technical Inspection (TPTI) agencies, etc.

(c) The details of the current implementation status for Rs.5,450 crore Assam packages viz. Bodoland Territorial Council (BTC), Karbi Anglong Autonomous Territorial Council (KAATC), Dima Hasao Autonomous Territorial Council (DHATC), Adivasi Groups of Assam, Dimasas National Liberation Army (DNLA)/Dimasas People's Supreme Council (DPSC) Groups of Assam, United Liberation Front of Asom (ULFA) Groups of Assam are given in **Annexure-II.**

(d) The Ministry conducts regular reviews of PM-DevINE projects through regular meetings with the State Governments and implementing agencies.

Through these reviews, the bottlenecks, if any, are identified and the State Govts./Implementing Agencies are advised to strengthen project monitoring, expedite execution, ensure timely utilisation of funds and adhere to the implementation schedule.

Annexure referred to in reply to Part (a) of Lok Sabha Unstarred Question No. 585 for answer on 22.07.2026 regarding “Fund Utilisation rate of PM-DevINE in the Northeastern States”

(As on 31.03.2026)

Sl. No	State/Agency	Total sanctioned projects' cost (₹ in crore)	Expenditure incurred till 31.03.2026 (₹ in crore)
1	Arunachal Pradesh	832.80	160.95
2	Assam	1402.50	570.09
3	Manipur	561.00	204.07
4	Meghalaya	773.90	275.11
5	Mizoram	595.25	214.84
6	Nagaland	552.83	263.41
7	Sikkim	561.11	438.00
8	Tripura	561.00	206.18
9	Central Agencies	603.23	201.65
	Total	6443.62	2534.29

Annexure-II

Annexure referred to in reply to Part (c) of Lok Sabha Unstarred Question No. 585 for answer on 22.07.2026 regarding “Fund Utilisation rate of PM-DevINE in the Northeastern States”

(As on 30.6.2026)

Sl. No.	Package	Memorandum of Settlement (MoS) date	Package Size	Implementation status
1	Bodoland Territorial Council (BTC)	27.01.2020	Rs. 750 cr. @ Rs. 250 cr. per annum for three years	13 projects worth Rs. 512.46 cr. sanctioned.
2	Karbi Anglong Autonomous Territorial Council (KAATC)	04.09.2021	Rs. 500 cr. @ Rs. 100 cr. per annum for 5 years	05 projects worth Rs. 480.55 cr. sanctioned.
3	Dima Hasao Autonomous Territorial Council (DHATC)	08.10.2012	Rs. 200 cr. @ Rs. 40 cr. per annum for 5 years	14 projects worth Rs. 195.8 cr. sanctioned, completed.
4	Adivasi Groups of Assam	15.09.2022	Rs. 500 cr. @ Rs. 100 cr. per annum for 5 years (approved on 08.08.2025)	03 projects worth Rs. 73.42 cr. in-principle approved.
5	Dimasa National Liberation Army (DNLA)/Dimasa People's Supreme Council (DPSC) Groups of Assam	27.04.2023	Rs. 500 cr. @ Rs. 100 cr. per annum for five years (approved on 08.08.2025)	—
6	United Liberation Front of Asom (ULFA) Groups of Assam	29.12.2023	Rs. 3000 cr. @ Rs. 600 cr. per annum for 5 years (approved on 08.08.2025)	—
